

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3364
ANSWERED ON:10.12.2009
HANDING OVER OF AIRSTRIPS
Singh Shri Ganesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether request has been made to hand over airstrips located in Satna, Panna and Khandva districts to the state administration;
- (b) if so, the details thereof; and
- (c) the time by which approval is likely to be accorded by the Government?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Yes, Madam.

(b) & (c) The approval of Central Government is subject to consideration of the proposal by the Board of Directors of Airports Authority of India (AAI).